

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 198 of 2013 & I.A. No. 433 of 2013

Dated : 24th March, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

K.K.K. Hydro Power Ltd. Appellant (s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita Choudhuri Dasgupta
Mr. Rajkumar Premji
Mr. Ajay Vaidya

Counsel for the Respondent (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri &
Ms. Ruth Elwin for HPERC

ORDER

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **9th April, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member